launch and it will be some time before it is ready for delivery.

GOVERNMENT SCHOLARSHIPS FOR STUDENTS

*351. SHRIMATI SAVITRY NIGAM: Will the Minister for Education be pleased to state:

(a) how many students are being sent abroad on Government scholarships for further studies every year;

(b) how many scholarships are being given by Government every year; and

(c) what is the procedure for the selection of candidates for these scholarships?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) and (c). The hon. Member's attention is drawn to the reply given in the Council of States to Starred Question No. 20 on 22nd July 1952.

(b) The number varies from year to year. During the current year, the Government of India have so far awarded 27 scholarships for study abroad.

CANCELLATION OF MINING LEASES IN THE STATE OF ORISSA

*352. DR. RADHA KUMUD MOOKERJI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether any mining leases have recently been cancelled in the State of Orissa or in any other State; if so, the reasons therefor; and

(b) whether the State Governments concerned have renewed such leases in favour of parties other than the original lessees under instructions from the Government of India; if so, the reasons therefor?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) The information is being collected and will be laid on the Table of the Council, when received.

(b) No, Sir.

RECOGNITION OF BENGALI AS AN OFFICIAL LANGUAGE IN BIHAR

SHRI S. N. MAZUMDAR: *353. Will the Minister for Home Affairs be pleased to state whether the attention of Government has been drawn to the non-official resolution passed in the West Bengal Legislative Assembly on 4th May last requesting the President to take steps for the recognition of Bengali as an official language in the State of Bihar. particularly for the benefit of the Bengali speaking areas of that State?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): A copy of the Resolution was received from the Government of West Bengal and has been sent to the Government of Bihar for their consideration.

HELP GIVEN TO SCARCITY AREAS

*354. SHRI B. M. GUPTE: Will the Minister for FINANCE be pleased to refer to the reply given by him on 2nd September 1953 in the Council to the Starred Question No. 69 and state:

(a) in which States the sum of Rs. 15 lakhs was spent and how much in each of them; and

(b) what were the particular schemes for which the amount was spent?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) The amount has been paid to the Government of Rajasthan.

(b) A loan of Rs. 10.63 lakhs has been given for the construction of Roads and Tanks; and a grant of Rs. 4.33 lakhs for gratuitous relief, water supply and cattle conservation.